

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4030
ANSWERED ON:26.08.2011
ACHIEVING REVENUE TARGETS
Kumar Shri Kaushalendra

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government/Central Board of Direct Taxes is confident of meeting revenue targets for 2011-12;
- (b) If so, the strategy proposed to be adopted to achieve the revenue targets; and
- (c) The steps taken or proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

- (a) Yes Sir.
- (b) & (c) The strategy/ steps being adopted during F.Y. 2011-12 includes
 - (i) Monitoring of Advance Tax Collection by identifying cases where addition are confirmed in first appeal
 - (ii) Monitoring of Advance Tax payment of top cases by the CCsIT concerned,
 - (iii) Assigning quarterly targets for disposal of pending cases.
 - (iv) Recovery of arrear demand by identification of actionable cases and put them for strict monitoring.
 - (v) TDS augmentation: identification of cases of short deduction/short payment/ late payment and initiating statutory action.
 - (vi) surveys of important business/trade/industry with a view to examining applicability of TDS.
 - (vii) Publicity and awareness campaign regarding tax payer's education and voluntary compliance of tax duty.
 - (viii) A committee has been constituted to examine possibilities of recovery of outstanding demand through available sources within or outside department in cases where assessee is not traceable and/or no asset/inadequate assets are available for recovery.
 - (ix) Cross-verification of data collected through annual information Return with the return of income and issuance of notices in suitable cases.